GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:5996 ANSWERED ON:30.04.2015 SUPPLY OF COAL Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of COAL be pleased to state:

(a) the details of the proposals projects for allocation of coal blocks received from the Government of Gujarat and pending with the Union Government at present;

(b) the stage at which these projects are lying pending along with the reasons for pendency; and

(c) the time by which these proposals/projects are likely to be cleared?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to (c): Under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder, Gare Palma Sector-I Schedule III coal mine has been recently allotted to Gujarat State Electricity Corporation Limited. Further, under the provisions of the Auction by Competitive Bidding of Coal Mines Rules, 2012, the following lignite blocks are under consideration for allocation to the companies of the Government of Gujarat as per details given below:-

S.No. Lignite Blocks End-use Applicant Proposed Government located in State company Gujarat
Panandhro Extension Power Gujarat Gujarat Mineral Development Corp. Ltd. (GMDC)
Bharkandam Commercial Gujarat GMDC Mining
Ghala Commercial Gujarat GMDC Mining
Vastan Underground Gujarat Gujarat Industries Power Company Ltd. Coal Gasification